

Patna High Court, Patna
Notice

The following Candidates have further been selected for temporary engagement as Driver Mazdoor on daily wages basis in the establishment of this Court, pursuant to this Court's notice dated 22.01.2016 :-

Sl. no.	Application no.	Name of the Candidate	Father's / Husband's name
1	2	3	4
1.	717	RAUSHAN KUMAR GAUTAM	SRI KRISHNA KUMAR
2.	5770	BACHHI TANTI	SRI VILASH TANTI
3.	1513	SATOSH KUMAR RAY	LATE RAMADHAR RAY
4.	7419	BIRENDRA PASWAN	SRI SHIVNANDAN PASWAN
5.	4129	TRIPURARI SINGH	SRI LALDEO SINGH
6.	4514	SANJAY KUMAR	LATE BANWARI THAKUR
7.	68	KRISHNA NARAYAN PANDIT	LATE MITAL PANDIT @ MITLAL PANDIT
8.	3452	KARUNA NAND KARUN	SRI ANAND SWAROOP ANAND
9.	28	HUMRAJ KUMAR	LATE ALAKH NIRANJAN SINGH
10.	4200	RAVI PRAKASH	SRI LALAN PD SINGH
11.	2332	MD FIROJ HUSSAIN	SRI MD REYASAT ALI
12.	8012	ANIL KUMAR RAI	SRI YOGENDRA RAI
13.	3576	SUDAMA KUMAR	SRI SIDHDANATH PRASAD
14.	2865	CHANDAN KUMAR	SRI RAM BABU CHAUDHARY

MW
28-10-16

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being issued through Registered Post.

This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Transfer Certificate / School Leaving Certificate of Class – VIII passed or above.
- (2) Original Professional Driving License.
- (3) Photocopies of all the certificates as asked for above and also the photocopy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (4) Self declaration of criminal antecedent or pending criminal case, if any, on affidavit sworn by the Candidate.
- (5) Original Medical Fitness Certificate from any Asstt. Civil Surgeon.

Date :- 28.10.2016

MC 28.10.16
Jc Registrar General
Patna High Court, Patna